श्री हाथी: स्टेटस के बारे में तो बयान होम मिनस्टर ने दे दिया है कि जो स्टेटस है उस में इनडिविज्ञुचल की बात नहीं है। कमीणन का कोई ऐसा स्टेटस होना चाहिये, जिस से उस को काम में सुविधा रहे।

श्री म० ला० द्विवरी: चेयरमैन मौजूद हैं। यदि उन से स्पष्टीकरण दिला दिया जाय सो ग्रन्छा होगा तः कि सदन को पता लग जाए कि बास्तविकता क्या है।

WRITTEN ANSWERS TO QUESTIONS

Oil and Gas in Karaikal and Cauvery

\*39. Dr. P. Srinivasan:
Shri Paramasivan:
Shri Linga Reddy:
Shri P. R. Chakraverti:

Shri K. N. Tiwary: Shri R. Barua: Shri P. C. Borooah; Shri M. L. Dwivedi: Shri Bhagwat Jha Azad:

Shri S, C. Samanta: Shri Subodh Hansda:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that oil and gas have been found recently in Karaikal and Cauvery area; and
- (b) if so, the estimated reserves and steps taken for the exploration thereof?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) and (b). Some traces of oil and gas have been found in the Karaikal area. As these have not yet been found to be of comm.rcial significance, the question of estimation of their reserves does not arise at present. But further exploratory operations will be continued in the area.

Education on Concurrent List

\*40. Shri Bagri:

Dr. Ram Mawohar Lohia; Shri Yashpal Singh; Shri Balmik!:

Shri Dhuleshwar Meena; Shri Ramachandra Ulaka;

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 54 on the 3rd November, 1965 regarding the Sapru Committée's recommendation to bring 'Education' on the Concurrent List and state:

- (a) whether the replies from the remaining States have since been received;
- (b) if so, the nature of the replies received from each State; and
- (c) the action taken on these recommendations?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

- (b) Does not arise.
- (c) Further action will be taken by Government on receipt of replies from the remaining State Governments.

## Coke-oven Gas for Fertilizers

\*41. Shri Rameshwar Tantia;
Shri Himatsingka;
Shri Onkar Lai Berwa;
Shri Lahtan Chandhry;
Shri Narayan Reddy;
Shri Bagri;
Dr. Ram Manohar Lohia;
Shri Madhu Limaye;
Shri Yashpal Singh;
Shri Kajrolkar;

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether there is a proposal for the produc ion of fertilizers by "ilizing coke-oven gas obtained from the Bhilai Steel Plant;
- (b) whether it is a fact that the possibility of using coke-oven gas for the fertilizer plant at Korba was discussed with the Russian experts who had come in connection with the expansion of the Bhilai Steel Plant; and
- (c) if so, the outcome thereof?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) The Fertilizer Corporation of India Limited has made a proposal to tap hydrogen from coke-oven gas of Bhilai Steel Plant for the manufacture of urea. The proposal raises a number of important issues, which cannot be fully decided until the lines of expansion of the Bhilai Steel Plant have been settled. The report of the Corporation is under examination.

- (b) There is, at present, no proposal to establish a fertilizer plant at Korba utilising coke-oven gas.
  - (c) Does not arise.

## Infiltrators in Eastern Region

Shri Himatsingka: Shri Rameshwar Tantia: Shri Onkar Lal Berwa: Shri Lahtan Chaudhry: Shri D. C. Sharma: Shri P. C. Borooah: Shri Narayan Reddy: Shri Ram Harkh Yadav: Shri Bhagwat Jha Azad: Shri M. L. Dwivedi: Shri S. C. Samanta: Shri Subodh Hansda: Shrimati Savitri Nigam: Shri Yashpal Singh: Shri P. R. Chakraverti: Shri K. N. Tiwary: Shri Bagri: Shri Vishram Prasad: Dr. Ram Manchar Lohia: Shri Kishen Pattnayak: Shri Prakash Vir Shastri: Shri Jagdev Singh Siddhantl: Shri Hukam Chand Kachhavaiya: Shri Madhu Limaye: Shri Hem Barua: Shri Rajeshwar Patel: Shri Ravindra Varma: Shri R. S. Pandey: Shrimati Jyo'sua Chanda:

Shri R. Barua: Will the Minister of Home Affairs be pleased to state:

Shrimati Renuka Barkataki:

Shri Basumatari:

(a) whether it is a fact that the various schemes to prevent the inflitation of Pakistani nationals into Assam have not yet been implemented;

- (b) if so, the reasons that prevent Assam Government to implement these schemes;
- (c) the nature of assistance the Centre is considering to give in view of the difficulty expressed by the Assam Government in implementing them;
- (d) whether the scheme for issue of identity cards to all the Indians in Assam has found favour and if so, when those cards are likely to be introduced; and
- (e) the latest estimate of infiltrators in Assam, West Bengal and Tripura?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (d). Of the various schemes which have been under consideration for the preveninfiltration of Pakistani tion of nationals into Assam, those relating to the erection of barbed-wire fencing and issue of identity cards have respoctively been found impracticable and inexpedient. The scheme for the evacuation of population from a onemile belt is still under consideration. Other schemes have been implemen-Necessary financial and other assistance has been and is being, given to the State Government.

(e) Assam—About 1,20.000 Tripura—About 1,000

West Bengal—Actual number has not yet been determined. However, the number of infiltrator detected as on 10th January 1966 was 728.

## Education Commission's Report

Shri Prakash Vir Shasiri;
Shri Rameshwar Tantia;
Shri Himatsingka;
Shri Hikam Chand
Kachhavalya;
Shri Jardev Singh Siddhanti;
Shri Narayan Reddy;
Shri Nishwa Nath Pandey;
Shri M. S. Murti;
Shri Sidheshwar Prasad;